GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

ORDER BY THE GOVERNOR

NOTIFICATION

Dated: Shillong, the 2nd July, 2019.

No.LJ(A)77/2000/Pt/266 – In exercise of the power conferred under Section 28(1) of the Protection of Children from Sexual Offences Act, 2012, the Governor of Meghalaya in consultation with the Chief Justice of Meghalaya is pleased to designate Smti Barisuk Khriam, Additional District & Sessions Judge as the Special Court to try offences under the aforesaid Act in the East Khasi Hills District, Shillong with effect from the date of joining until further orders.

This supersedes earlier notification issued under the aforesaid provision for East Khasi Hills, District.

Sd/(Shri S. Kharlyngdoh)
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo.No.LJ(A)77/2000/Pt/266-A,

Dated Shillong, the 2nd July, 2019.

Copy to :-

- 1. P.S. to Minister In-charge, Law for information of Hon'ble Minister.
- 2. The Advocate General, Meghalaya.
- 3. The Additional Advocate General's, Meghalaya.
- 4. The Registrar General, High Court of Meghalaya, Shillong with reference to her notification Memo.No.HCM.11/184/2015/Estt/163-A, dated 17th June, 2019.
- 5. The Accountant General (A&E), Meghalaya, Shillong.
- 6. The District & Sessions Judge, Shillong.
- 7. Smti Barisuk Khriam, Additional District & Sessions Judge, Shillong.
- 8. The Director General of Police, Meghalaya, Shillong.
- 9. The Deputy Commissioner, Shillong.
- 10. The Superintendent of Police (CBI/ACB), Shillong.
- 11. The Superintendent of Police, East Khasi Hills, Shillong.
- 12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
- 13. Home Police Department.
- 14. President, Shillong Bar Association.
- 15. Personnel (A) Department.
- 16. Law (A) Department.
- 17. Personal file of the officer.
- 18. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department website.
- 19. Guard file.

By Order etc.,

Samme

Under Secretary to the Govt. of Meghalaya, Law Department.